

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

112

C.P(CAA).No.445/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>th</sup> February 2018, 10.30 A.M

Name of the Company	Baazar Retail Limited		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. RATNANKO BANERJI,  
SR. ADV.

2. MR. NIRMALYA DASGUPTA, Adv

3. MR. SHAUNAK MITRA, Adv

4. MS. PRITHA BASU, Adv

5. MS. ARYAA CHATTERJEE,

6. MS. RAJSHREE MUKHERJEE, Adv, Adv

6. TIAINLA  
Dy Director

for the  
petitioners.

①  
9/2/18.

o/o Regional Director  
(Eastern Region),  
Ministry of Corporate  
Affairs

9.2.18

S.No.112 - C.P.(CAA) No.445/KB/2017– Baazar Retail Limited.

**ORDER**

Ld. Counsel for the Petitioner as also Ms. Tiainla, Dy. Director, Office of the Regional Director (Eastern Region), Ministry of Corporate Affairs is present.

Heard. Reserved for order.

Sd

(Jinan K.R.)  
Member (Judicial)

Sd

(V.P. Singh)  
Member (Judicial)